

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal No. 327 of 2013**

**Dated : 21<sup>st</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Indian Wind Power Association ... Appellant(s)  
Versus  
Tamil Nadu Generation & Distribution Corporation & Anr. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Rahul Balaji**

**Counsel for the Respondent(s): Mr. S. Vallinayagam for R-1**

**ORDER**

We have heard the Learned Counsel for the parties. The Learned Counsel for both parties have filed their respective documents as well as counter affidavits.

**Judgment is reserved.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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